

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

CORRIGENDUM

Dated Shillong, the 28th February, 2024.

No. LJ (A) 2/2024/36 – Please omit the word “**per month**” as appeared after “₹30,000/-” and “₹20,000/-” in para 17 (2) i (a) and (b) of this Department’s Notification No. LJ (A) 2/2024/23 dtd. 19th February, 2024.

Sd/-
(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department.


Memo No. LJ(A) 2/2024/36 -A,

Dated Shillong, the 28th February, 2024.

Copy to:-

1. The Principal Accountant General (Audit), Meghalaya, (Attention : CASS Section), Shillong – 793001.
2. The Principal Accountant General (A & E), Meghalaya, Shillong - 793001.
3. Cabinet Affairs Department with reference to I/D No. 16 dtd. 16.02.2024.
4. Finance (E) Department.
5. Finance (PR) Department.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the next issue of the Meghalaya Extraordinary Gazette and to furnish this Department with 200 spare copies.
8. The District & Sessions Judge, Shillong/Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
9. The Treasury Officer, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/Jowai/ Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
- ✓ 10. DEO, Law Department.

By order etc.,


Joint Secretary to the Govt. of Meghalaya,
Law (A) Department.